IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 104
(CAA)-57(PB)/2020

IN THE MATTER OF:
Infogain India BPO Pvt Ltd with Infogain India Pvt Ltd. ... Applicant/Petitioner

Order under Section 230-232

Order delivered on 15.01.2021

CORAM:
SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant : Mr. Akshit Gupta, Umesh K Singhal, Deep Bisht, Advs.
For I. T. Dept. : Mr. Zoheb Hossain, Sr. Stn. Counsel
Mr. Parth Semwal, Jr Stn. Counsel
For RD/OL : Ms. Apoorva Chowdhury, Adv.

ORDER

List this matter on 11.02.2021 for RD report.

Sd/-
(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

15.01.2021
Aarti